

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO.3 SITTING AT KALABURAGI BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE MOHAMMAD NAWAZ

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/App/Comp & Adv	Resp & Adv
MATTERS PERTAIN TO PRINCIPAL BENCH BENGALURU			
<u>NON-COMPLIANCE OF OFFICE-OBJNS FOR 2ND TIME</u>			
1	CRL.P 11272/2024 (439(Cr.PC) / VIDE R(J) CIRCULAR 483(BNSS),) NO.24/24 DATED 07.02.2024 A/W OFFICE NOTE (SOB NOT FILED BY THE LEARNED HCGP V/O DTD 8/11/24) (DATE)	PET: SRI PRAVINA NATARAJA B S	RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1
<u>ORDERS</u>			
2	CRL.P 7191/2024 (439(Cr.PC) / (AS PER R(J) CIRCULAR 483(BNSS),) NO.24/24 DTD: 07.02.2024) A/W OFFICE NOTE (DATE)	PET: SATHISHA SUYOG HERELE E	RES: THE STATE OF KARNATAKA HCGP FOR R1
3	CRL.P 9628/2024 (439(Cr.PC) / (VIDE R(J) CIRCULAR 483(BNSS),) NO.24/2024 DTD 07/02/2024) (SOB NOT FILED BY THE ADDL SPP) A/W OFFICE NOTE (DATE)	PET: SRI PRAKASH H V @ TAAPU AND OTHERS M R NAGABHUSHAN	RES: THE STATE BY ADDL SPP
4	CRL.P 10422/2024 (439(Cr.PC) / VIDE R(J) CIRCULAR 483(BNSS),) NO.24/24 DATED 07.02.2024 A/W OFFICE NOTE (DATE)	PET: NAGARAJ S SHAIKH SAUD	RES: STATE BY ADDL SPP
5	CRL.P 11289/2024 (439(Cr.PC) / AS PER R(J) CIRCULAR 483(BNSS),) NO.24/2024 DTD 07.02.2024 A/W OFFICE NOTE (SOB NOT FILED BY THE HCGP)	PET: MR. SAKTHIVELU @ SAKTHI SAMPATH KUMAR D S	RES: THE STATE OF KARNATAKA HCGP

COURT HALL NO :10

- 6 CRL.P 11973/2024 (439(Cr.PC) / PET: GANESH A.M. @ RES: STATE OF
(AS PER R(J) 483(BNSS),) GANESH GOWDA KARNATAKA
CIRCULAR NO.24/2024 NAZEEFA M MULLA
DTD 07/02/2024 HCGP
A/W OFFICE NOTE
(SOB NOT FILED BY
THE SPP)
- HEARING - INTERLOCUTORY APPLN**
- 7 CRL.A 317/2022 (U/S 14(A) (2),) PET: SRI PRASHANTH B RES: THE STATE OF
REG: IA 1/24 FOR R KARNATAKA AND OTHERS
DIRECTION CHANDRANATH ARIGA K
HCGP FOR R1
P V KALPANA FOR R2
- 8 CRL.A 2128/2023 (C,) PET: CHANDRAMURTHY RES: THE STATE OF
(AS PER R(J) AND OTHERS KARNATAKA BY
CIRCULAR NO.15/24
DTD 30/1/24) (P/U/S
307,324,326,504,506
OF IPC) ABHISHEK R HUDDAR HCGP
(NOC)
REG: IA 1/24 FOR
SUSPENSION OF
SENTENCE AND BAIL
IN R/O A1
(SCR K/B)
- ADMISSION**
- 9 CRL.A 1709/2024 (KPIDFE ,) PET: MR PARAMJIT RES: STATE OF
(P/US/ 420, 406, SINGH KANDA KARNATAKA
409 OF IPC AND SEC. C R RAGHAVENDRA
9 OF KPIDFE ACT) REDDY HCGP
A/W OFFICE NOTE
- 10 CRL.A 1723/2024 (KPIDFE ,) PET: MR PARAMJIT RES: STATE OF
(P/US/ 420, 406, SINGH KANDA KARNATAKA
409 OF IPC AND SEC. C R RAGHAVENDRA
9 OF KPIDFE ACT) REDDY HCGP
A/W OFFICE NOTE

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